

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S MODERN INDIA CON-CAST LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S MODERN INDIA CON-CAST LIMITED
2.	Date of incorporation of corporate debtor	08-04-1987
3.	Authority under which corporate debtor is incorporated / registered	REGISTRAR OF COMPANIES, KOLKATA (ROC – KOLKATA)
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27106WB1987PLC042166
5.	Address of the registered office and principal office (if any) of corporate debtor	8B, 'EVEREST', 46C, JAWAHARLAL NEHRU ROAD, KOLKATA – 700071, WEST BENGAL, INDIA
6.	Date of closure of Insolvency Resolution Process	05-01-2021
7.	Liquidation commencement date of corporate debtor	05-01-2021 (Date of Order)
8.	Name and registration number of the insolvency professional acting as liquidator	NAME - MR. SANJAI KUMAR GUPTA, REG.NO. IBBI/IPA-001/IP-P00592/2017-18/11045
9.	Address and e-mail of the liquidator, as registered with the Board	Address: - 153A, A P C Road, Kolkata – 700006, West Bengal. Regd. Email – casanjaigupta@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: - C/o - LSI Resolution (P) Ltd. Sagar Trade Cube, 104, S.P. Mukherjee Road, Kolkata – 700026 Email for Communication – liquidator.micl@gmail.com
11.	Last date for submission of claims	04th February, 2021 (04.02.2021)



Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the **M/S MODERN INDIA CON-CAST LIMITED** on **5th January, 2021**.

The stakeholders of **M/S MODERN INDIA CON-CAST LIMITED** are hereby called upon to submit their claims with proof on or before **4th February, 2021** to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator

Sanjay Kumar Gupta
: Mr. Sanjai Kumar Gupta

Date and place

Reg. No. IBBI/IPA-001/IP-P00592/2017-18/11045
: 08.01.2021, Kolkata

